

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

No. 418 /CMM/SHD/KKD/Delhi



Date: 29-05-2019

To,

The Director General (Prison)
Central Jail, Tihar,
New Delhi.

Sub: **Provision of linkage of Video Conferencing in forthcoming Summer Vacation - 2019.**

Sir,

Please note that in the forthcoming Summer Vacation - 2019 w.e.f. **10.06.2019** to **19.06.2019** (both days inclusive), the work of extension of Remand/Rehnumai of UTPs shall be done through Video Conferencing by the Duty Magistrate in Shahdara District, Karkardooma Courts, Delhi.

It is therefore, requested to ensure that linkage of Video Conferencing in the forthcoming Summer Vacation -2019, is functioning in Shahdara District, Karkardooma Courts, Delhi for extension of Remand/Rehnumai of UTPs.

(Ajay Garg)
Addl. Chief Metropolitan
Magistrate,
Shahdara District,
Karkardooma Courts, Delhi

No. 418 /CMM/SHD/KKD/Delhi

Dated. 29/05/2019

Copy for information to:-

- 1 The Registrar General, High Court of Delhi thr. The District & Sessions Judge, Delhi.
- 2 The District & Sessions judge Shahdara Distt. Karkardooma Courts, Delhi.
- 3 The Secretary, DLSA East/North East, Karkardooma Courts, Delhi.
- 4 All the Metropolitan Magistrates, Shahdara District, Karkardooma Courts, Delhi.
- 5 The D.C.P. Shahdara/ East/North East/ thr. Chowki Incharge, KKD Courts, Delhi.
- 6 The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- 7 Incharge Pool Car, Karkardooma Courts, Delhi.
- 8 Chief Public Prosecutor, Karkardooma Courts, Shahdara/East/North-East, Delhi
- 9 Secretary Shahdara Bar Association, Karkardooma Courts, Delhi.
- 10 Lock Up Incharge, Karkardooma, Delhi.
- 11 Information Center, Karkardooma Courts, Delhi.
- 12 Video Conference Room, Karkardooma Courts, Delhi.
- 13 The Notice Board Karkardooma Court Complex, Delhi
- 14 Office Order File.

(Ajay Garg)
Addl. Chief Metropolitan
Magistrate,
Shahdara District,
Karkardooma Courts, Delhi